

**CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)**

Hearing Schedule for the month of November, 2013 (Weekly)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
26.11.2013 Tuesday At 10:30 A.M.	1.	159/MP/2013	APCL	Revision of UI Accounts in respect of despatch of electricity from the Indira Gandhi Super Thermal Power Project of Aravali Power Company Limited at Jhajjar. (On admission)
	2.	160/MP/2013	APCL	Petition for scheduling and dispatch of electricity from the Indira Gandhi Super Thermal Power Project of the petitioner at Jhajjar.
	3.	304/2009	NTPC	Approval of tariff of Talcher TPS (460 MW) for the period from 1.4.2009 to 31.3.2014.
	4.	194/TT/2012	PGCIL	Approval of tariff for Associated line bays for 765 KV S/C Fatehpur Agra TL at Fatehpur and Agra S/S under Common Scheme for 765 KV Pooling Stations in NR.
	5.	107/TT/2012	PGCIL	Approval of transmission tariff for Korba- Birsinghpur D/C line of Balco TPS and other assets under WRSS-II.
	6.	112/TT/2012	PGCIL	Approval of transmission tariff for NRSS-V for tariff block 2009-14 period.
	7.	105/TT/2012	PGCIL	Approval of tariff for Kalpakkam PFBR-Sirucheri, under transmission system associated with Kalpakkam PFBR in SR.
	8.	81/TT/2012	PGCIL	Approval of transmission tariff for 1 no. 400 KV 63 MVAR Line Reactor at Cochin under Kudankulam ATS in SR
	9.	64/TT/2012	PGCIL	Approval of transmission tariff for Mundra-Bachau (Triple Snowbird) Transmission line along with associated Bays at Bachchau Substation (Extension) and other elements.

**Sd/-
(T.D. PANT)
Deputy Chief (Legal)
22.11.2013**